

**THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKER) :** (a) No, Sir.

(b) Does not arise.

(c) MMTC is diversifying both its imports and exports gap including non-analysed items in order to improve its turnover.

#### Accommodation in Tourist Centres

1727. **DR. G.S. RAJHANS :** Will the Minister of TOURISM be pleased to state :

(a) whether Union Government have recently asked the State Governments to undertake a crash programme to create more accommodation in different tourist centres ;

(b) if so, the guidelines issued in this regard to each State Government ;

(c) the assistance Union Government propose to render to State Governments to develop tourist spots in their States ; and

(d) to what extent the tourist spots in the country will be developed ?

**THE MINISTER OF TOURISM (MUFTI MOHD. SYED) :** (a) to (d). The creation of more accommodation in different tourist centres in the country is a continuous process. Specific schemes are taken up in consultation with the State Governments/Union Territories keeping in view the requirements of a particular centre and subject to the availability of funds. During the Seventh Five Year Plan, 80—100 centres are proposed to be developed in the first phase.

The State Governments/Union Territories are continually advised to pay

special attention to the creation of necessary tourist infrastructure in their respective States.

#### Revision of Central Haj Act, 1959

1728. **SHRI SHARAD DIGHE :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether there is a demand for revision of the Central Haj Act, 1959 on modern lines ; and

(b) if so, the Government's reaction thereto ?

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO) :** (a) Government has received requests for the revision of the Haj Committee Act, 1959.

(b) Government has set up a sub Committee of the Central Haj Advisory Board to go into the question of suggesting amendments to the Haj Committee Act, 1959.

#### Funds for Welfare of Ex-Servicemen/ Widows/Dependents

1729. **SHRI KAMAL CHAUDHRY :** Will the Minister of DEFENCE be pleased to state :

(a) whether there are specific funds constituted for the welfare of ex-servicemen/widows/dependents ;

(b) if so, the details of such funds with the names of the authorities administering the same ;

(c) whether there is any overall committee for monitoring/controlling the funds ; and

(d) if so, the composition of the committee ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH & DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH) : (a) Yes, Sir.

(b) to (d). There are 9 specific funds constituted at the Centre for the Welfare of Ex-servicemen/Widows/Dependents. There is no overall Committee for

managing these funds. These funds are administered by the Managing Committees of the respective funds and they also monitor and control these funds. The names of these funds and the Chairmen and members of the Managing Committee of each of these funds are given in the statement given below. However, these 9 funds are in the process of amalgamation into 3 funds.

## Statement

Name of the Fund	Members
1. War Bereaved and Disabled Servicemen Special Relief Fund.	Chairman : Raksha Mantri Vice-Chairman : Raksha Rajya Mantri Members : 1. Defence Secretary 2. Chief of Army Staff 3. Chief of Naval Staff 4. Chief of Air Staff 5. Financial Adviser (Defence Services) 6. Additional Secretary 7. Director General, Resettlement 8. Joint Secretary (Navy) 9. Officer on Special Duty, Prime Minister's office. 10. 2 nominated Members with 1 Lady Member (Mrs. S. Katre and Lt. Gen. A. M. Sethna (Retd)).
	Secretary : Secretary, Kendriya Sainik Board.

2. Special Fund for Reconstruction and Rehabilitation of Ex-Servicemen.

Chairman : Raksha Mantri  
 Vice-Chairman : Raksha Rajya Mantri  
 Members :

1. Defence Secretary
2. Additional Secretary, Defence
3. Chief of the Army Staff
4. Chief of the Naval Staff
5. Chief of the Air Staff

6. Financial Adviser (Defence Services)
7. Joint Secretary (N)
8. Director General, Resettlement

9. 3 nominated Ex-Service Officers 1 from each service (Air Marshal Randhir Singh (Retd), Brig. K.P. Pande (Retd) & Vice Admiral V. A. Kamath (Retd))

Secretary : Secretary, Kendriya Sainik Board.

3. Armed Forces Reconstruction Fund.

Chairman : Raksha Mantri  
 Vice-Chairman : Raksha Rajya Mantri

- Members :
1. Defence Secretary
  2. Chief of the Army Staff
  3. Chief of the Naval Staff
  4. Chief of the Air Staff
  5. Additional Secretary, Defence

## Members

## Name of the Fund

6. Financial Adviser (Defence Services)

7. Adjutant General

8. Director General, Resettlement

Secretary : Secretary, Kendriya Sainik Board.

Chairman : Raksha Mantri

Vice-Chairman : Raksha Rajya Mantri

Members :

1. Defence Secretary
2. Chief of the Army Staff
3. Chief of the Naval Staff
4. Chief of the Air Staff
5. Financial Adviser (Defence Services)
6. Director General, Resettlement

Secretary : Secretary, Kendriya Sainik Board.

Chairman : Raksha Mantri

Vice-Chairman : Raksha Rajya Mantri

Members :

1. Defence Secretary
2. Financial Adviser (Defence Services)
3. Chief of the Army Staff
4. Chief of the Naval Staff
5. Chief of the Air Staff

4. Armed Forces Benevolent

Fund.

5. Armed Forces Flag Day

Fund.

6. Joint Secretary (Navy)
7. Deputy Adjutant General
8. Director General, Resettlement

Secretary :

President :

Members :

6. Indian Soldiers, Sailors  
and Airmen's Board Fund.

1. Raksha Mantri
1. Raksha Rajya Mantri/Up Raksha Mantri
2. Grih Rajya Mantri
3. Chief Minister/Minister 18 States
4. 3 Members of Parliament
- (1) Shri M. Ramachandran, MP, Lok Sabha
- (2) Shri Ranvir Singh, MP, Lok Sabha
- (3) Shri Surendra Singh Thakur, Rajya Sabha.

5. Defence Secretary
6. Chief of the the Army Staff
7. Chief of the Naval Staff
8. Chief of the Air Staff
9. Financial Adviser (Defence Services)
10. Director General, Armed Forces Medical Services
11. Director General, Employment and Training
12. Director General Resettlement

## Members

## Name of the Fund

- |  |   |                                   |
|--|---|-----------------------------------|
| 7. Indian Gorkha Ex-Servicemen Welfare Fund. | Secretary :   | Secretary, Kendriya Sainik Board. |
| Chairman :                                   | Defence Secretary   |                                   |
| Vice-Chairman :                              | Additional Secretary  |                                   |
| Members :                                    | 1. Adjutant General   |                                   |
|  | 2. Joint Secretary (Navy)                                       |                                   |
|  | 3. Director General Resettlement                                |                                   |
|  | 4. Chief of Personnel, Naval Headquarters                       |                                   |
|  | 5. Air Officer-in-Charges Personnel, Air Headquarters           |                                   |
|  | 6. Representative Ministry of Finance (Defence)                 |                                   |
|  | 7. Deputy Secretary, Ministry of Defence (Res)                  |                                   |
|  | 8. President, Indian Gorkha Ex-servicemen's Welfare Association |                                   |
|  | 9. Smt. Chetry, Ex-MP   |                                   |
| Secretary :                                  | Secretary, Kendriya Sainik Board.                               |                                   |
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| 13. Secretary General, Indian Red Cross Society                           |  |
| 14. President, Indian Gorkha Ex-servicemen's Welfare Association          |  |
| 15. Prominent Ex-servicemen   |  |
| 16. Representative, Federation of Indian Chambers & Commerce and Industry |  |

## 8. Services Welfare Fund.

Chairman : Director General Resettlement  
 Members : 1. Additional Financial Adviser (Defence Services)  
 2. Director General, Armed Forces Medical Services  
 3. Director, Naval Signals  
 4. Secretary General, Indian Red Cross Society  
 Secretary : Secretary, Kendriya Sainik Board.

## 9. St. Dunstan's (India) Fund.

Chairman : Raksha Mantri  
 Members : 1. Defence Secretary  
 2. Secretary, Department of (Social Security) Welfare  
 3. Adjutant General  
 4. Financial Adviser (Defence Services)  
 5. Director General, Armed Forces Medical Services  
 6. Director General Health Services  
 7. Director General Resettlement  
 8. Commandant, Dehra Dun Sub Area  
 Secretary : Secretary, Kendriya Sainik Board.